## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2163 ANSWERED ON:24.08.2012 NURSING EDUCATION Mahtab Shri Bhartruhari;Venugopal Shri P.

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has proposed to raise the standards of nursing education and to make it affordable keeping in view the shortage of nurses in the country;
- (b) if so, the details thereof;
- (c) whether the Union Government has received proposals from some of the State Governments for setting up of nursing colleges in their respective States during each of the last three years and the current year;
- (d) if so, the details thereof along with the action taken on such proposals; and
- (e) the time by which pending proposals are likely to be cleared by the Government?

## **Answer**

## THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) & (b): Under the Scheme of Development of Nursing Services which includes Training of Nurses and Strengthening of Nursing Institutions & Centrally sponsored scheme on Strengthening and Up-gradation of Nursing Services which includes Establishment of new ANM/GNM schools, so far 319 courses have been conducted, 9583 Nurses given training, out of 132 ANM Schools and 137 GNM Schools approved funds released to 62 ANM Schools and 70 GNM Schools. The schemes aim to build capacity, improve the infrastructure in Nursing Institutions, improve quality of Nursing education and make it more affordable. Further, Indian Nursing Council (INC) being the statutory body for regulating Nursing Education has taken proactive measures in this regard as detailed at Annexure I.
- (c) &(d): Requests have been received for setting up of College of Nursing in the state of Kerala, Uttrakhand, West Bengal and Assam. However, as there is no scheme on setting up of Nursing college, the above requests were replied accordingly. Under the scheme of Up gradation of school of Nursing into college of Nursing, 17 institutions in 8 states have been released funds during 11th plan period as per details at Annexure II.
- (e) Does not arise.